

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).35958/2016

(Arising out of impugned final judgment and order dated 14-09-2016 in WPC No.30051/2015 passed by the High Court Of Judicature At Allahabad)

FATEH SINGH CHAUHAN AND ORS

Petitioner(s)

VERSUS

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ANR. Respondent(s)

Date : 20-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s)

Mr. Nidhesh Gupta, Sr. Adv.  
Mr. Avijit Mani Tripathi, Adv.  
Mr. Shaurya Sahay, Adv.  
Mr. Amit Kumar, AOR

For Respondent(s)

Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

As prayed, list on 19.11.2019.

Pleadings be completed in the meanwhile.

(ARJUN BISHT)  
COURT MASTER (SH)

(RENU KAPOOR)  
BRANCH OFFICER